

*Expansion in capacity proposed :*

| Anticipated capacity<br>as on 31-3-82 | Proposed addition in 6th Plan |         |         |
|---------------------------------------|-------------------------------|---------|---------|
|                                       | 1982-83                       | 1983-84 | 1984-85 |
| 2,32,900                              | 47,300                        | 16,600  | 65,600  |

*Replacement of undermentioned old exchanges :*

|                             |              |                         |
|-----------------------------|--------------|-------------------------|
| 1. Tis Hazari (Code-22)     | 10,000 lines | } TOTAL : 20,200 lines. |
| 2. Connaught Place (Code-4) | 4,200 lines  |                         |
| 3. Secretariat (Code-37)    | 6,000 lines  |                         |

**Elections in the States**

1212. SHRI DHARAM CHAND JAIN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what are the names of the States where the Assembly elections are due to be held during the current year;

(b) whether the Election Commission has decided to hold the elections in these States; and

(c) if so, what are the details in time regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (i) Haryana, Himachal Pradesh, Nagaland and West Bengal.

(b) and (c) The Election Commission will take all necessary steps to hold the elections before the expiry of the term of the existing Assemblies in the said States, as required under the law. Suitable programme for holding general elections in the said States will be considered by the Commission at the appropriate time.

**Commissioning of Singrauli and Ramagundam Projects**

1213. SHRI R. R. MORARKA: Will the Minister of ENERGY be pleased to state:

(a) whether there is delay of about one year in the final commissioning of Phase II of the Singrauli and Ramagundam projects;

(b) if so, whether it is due to the German collaborator KWF's refusal to extend 100 per cent performance guarantee for 500 MW sets; and

(c) what steps are being taken by Government to avoid these delays?

THE MINISTER OF STATE \* IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c) The orders for main plant and equipment of the 500 MW units of the Singrauli Expansion Project are being placed. Project engineering, preparation of specifications and placements of orders have taken some more time than originally anticipated as these are the first 500 MW units being executed in the Public Sector in the country by NTPC. As far as the 500 MW units of the Ramagundam Project are concerned, it is only recently that World Bank assistance for these units has been finalised. All efforts are being made to ensure that these projects are commissioned as early as possible.